

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

15.

**RST.A(IBC)/22(MB)2024
IN C.P. (IB)/837(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.04.2024**

NAME OF THE PARTIES:

Modesto Logistics & Cargo
Private Limited

Vs.

Gopakumar Prabhakar Nair

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Yahya Batatawala i/b Niranjana Karmarkar, Ld. Counsel for the Applicant present. None for the Respondent. None present for the Respondent.
2. On request of Ld. Counsel for the Applicant, list this matter on **04.06.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)